

**Shipping and Tourism** be pleased to state:

(a) the amount allocated and spent for the development of tourism in the Central and State sectors during 1965-66;

(b) the amount of additional grants and subsidies given to the States during the above period; and

(c) the amount of loans and subsidies granted out of the Central sector fund to the private hotels and restaurants during the above period?

**The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha):** (a) During 1965-66, the amount allocated for the development of tourist centres was Rs. 51.38 lakhs in the Central sector and Rs. 131.78 lakhs in the State sector. The anticipated expenditure during 1965-66 is estimated at Rs. 25.44 lakhs in the Central sector and Rs. 111.64 lakhs in the State sector.

(b) Additional subsidy amounting to Rs. 1.75 lakhs has been sanctioned in the case of Government of West Bengal only during 1965-66.

(c) Nil. Government does not give loans to the hotel industry. These are given by the Industrial Finance Corporation and the State Finance Corporations.

#### **Scarcity of Foodgrains in States**

**84. Shri Vishwa Nath Pandey:**  
**Shri Bibhuti Mishra:**  
**Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri Mohan Swarup:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the present position in regard to the scarcity of foodgrains in the various States and Union Territories;

(b) the demands made by the different States and Union Territories from the Centre during the last three months; and

(c) the allotments made by the Centre and the quantities actually supplied?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) to (c). The situation created by the serious shortfall in production has not yet started showing its full effect. Demands of foodgrains received from the various States are examined every month with reference to the total availability with the Government of India and an equitable allocations made, keeping in view the total availability and the total demand. During the last three months, November, December and January, the total demand amounted to above 19 lakh tonnes of wheat and 6 lakh tonnes of rice. The actual supplies amounted to 14 lakh tonnes of wheat and 4 lakh tonnes of rice.

#### **Imported Rice wasted in Bombay Port**

**85. Shri Kajrolkar:**  
**Shri Bagri:**  
**Shri Ram Sewak Yadav:**  
**Shri Yashpal Singh:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that a large quantity of imported rice from Thailand has been wasted in Bombay Port

(b) if so, the reasons therefor; and

(c) the action taken in the matter?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) No, Sir

(b) and (c). Do not arise.

#### **Indian Airlines Corporation**

**86. Shri Liladhar Kotaki:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Indian Airlines Corporation have acquired additional aircrafts during 1966;

(b) if so, the number and types thereof; and

(c) the extent to which the replacement of Dakotas has been effected thereby?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) Yes, Sir.

(b) One Caravelle aircraft was acquired in December, 1965 and two Fokker Friendship aircraft were secured on charter for operation between November, 1965 and April, 1966.

(c) The acquisition of additional aircraft has enabled the Corporation to provide Friendship services on some of the routes previously operated with Dakotas.

#### National Highway in Assam

**87. Shri Liladhar Kotoki:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that a large number of bridges on National Highway No. 37 in Assam need urgent reconstruction; and

(b) if so, the steps being taken in the matter?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) Yes Sir.

(b) On N.H. 37 there are 26 major bridges which have to be reconstructed at an estimated cost of Rs. 339 crores. Contracts for all these bridges have been awarded to various contractors, and work on most of them has been commenced. Every effort is being made to complete the works before the monsoon of 1967.

In addition to the 26 major bridges, there are a large number of weak and narrow minor bridges having individual lengths less than 100 ft. each. As a first phase programme these bridges have been strengthened for class 13 loading. Under the second phase, the reconstruction of these minor bridges has been taken up recently.

#### Pay Scales of Veterinary Doctors in Delhi

**88. Shri Linga Reddy:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the pay-scales of the Veterinary Doctors prevalent in the different States in India;

(b) the steps taken to bring about uniformity in the different grades of the Veterinary Services;

(c) whether the Central Pay Commission had recommended the appointment of the Mysore Veterinary Graduates in the pay scale of Rs. 350--800;

(d) whether Government are aware of the strike by the Veterinary students' and Doctors' agitation in Mysore for the implementation of the said pay scales since the 19th November, 1965; and

(e) if so, the steps taken both by the Central and State Governments in this respect?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) to (e). The fixation and revision of pay scales of Veterinary Assistant Surgeons in the States are the responsibility of the State Governments. The jurisdiction of the Second Central Pay Commission was restricted to Central Government employees only. The pay scales of Veterinary Doctors employed by the State Governments vary from State to State. To bring about uniformity in these pay scales, as far as possible, the State Governments including Mysore were advised in August, 1961, that the recommendations of the Agricultural Administration Committee (Nalagarh Committee) which *inter-alia* provided for revision of scales of pay for agricultural services should *mutatis mutandis* be made applicable to Animal Husbandry Services also.